

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2042
ANSWERED ON:13.12.2004
AGRICULTURAL LABOURERS IN UNORGANISED SECTOR
Maheshwari Smt. Kiran

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the agricultural labourers are being included in unorganised sector;
- (b) if so, the reasons therefor;
- (c) whether the trade unions have protested against the move; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (d): The unorganised labourers are those who have not been able to organise themselves in pursuit of common objectives on account of constraints like casual nature of employment, ignorance and illiteracy, small and scattered size of establishments. These workers are devoid of any social security measures available to the labourers in the organised sector generally under Acts like Employees State Insurance Act, 1948 and Employees Provident Fund & Other Misc. Provisions Act, 1952 etc. Therefore, those labourers who fall under this category are unorganised labourers. Most of the agricultural labourers are in the unorganised sector. The trade unions have not opposed inclusion of agricultural labourers in the unorganised sector.